

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:202  
ANSWERED ON:20.07.2004  
NEW MASTER PLAN FOR DELHI  
Chowdhury Shri Adhir Ranjan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government proposes to introduce a new master plan for Delhi;
- (b) if so, the details thereof along with the date by which the new master plan is likely to be introduced;
- (c) the changes incorporated in the new master plan;
- (d) whether the Union Government has also constituted a Committee to prepare a comprehensive Master Plan to make the capital slum free along with the terms of reference thereof; and
- (e) if so, the details in this regard?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 202 FOR 20.7.2004 REGARDING NEW MASTER PLAN FOR DELHI.

(a)to(c): The Master Plan for Delhi is a comprehensive document for the development of the city which is notified in accordance with the provisions of the Delhi Development Act, 1957. It regulates the development of building activity in different urban sectors of Delhi.

The first Master Plan of Delhi was notified in the year 1962, which was extensively modified by the Master Plan for Delhi-2001, notified in August, 1990. This Master Plan for Delhi 2001 is presently in operation.

2. The Delhi Development Authority has initiated the process of revising the Master Plan for Delhi-2001, with a perspective upto the year 2021, in consultation with the concerned experts and professionals in different fields, various service providers and representatives of the departments of Government of Delhi, non-governmental organizations and local bodies etc. The Delhi Development Authority has been advised to submit the draft of the Master Plan for Delhi 2021 for consideration of the Government, by the end of this year.

(d)&(e): The Government has separately constituted on June 24, 2004, a Committee under the Chairmanship of the Vice Chairman, Delhi Development Authority to prepare an Action Plan for making Delhi slum free by way of relocation/rehabilitation of slum dwellers within the existing policy frame-work and within a time frame of 5 years.